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PAN	AABCV0302L												
Proceeding Name						First Appeal P	roceedin	gs					
Assessment Year					2006-07								
Document Reference ID													
Notice Section					250								
Served O	n												
Description [ITBA]Hearing Notice u/s 250of Income Tax Act 1961.													
Response Type Full Response													
Response/Remarks				Submission for appeal number CIT(A), Kolkata-2/10047/2017-18 for the Assessment year 2006-07 against penalty order us 271(1)(c) dated 22-11-2018									
SI.No.	Attachment Description			Othe	rs Description		Atta			ttachment			
1	Others			Subm	Submission of appeal_22-11-2018			1Submissionofappeal.pdf					
2	Others				Earlier Submission before CIT-A_06			2018 2EarlierSubmissionbeforeCIT-A.PDF					
3	Others				Submission before AO_22-08-2016				3SubmissionbeforeAO.pdf				
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